

à

C.A.No. 5142 OF 1998  
ITEM No. 104

Court No.10

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 5142 OF 1998

Valliammal (Dead) By L.RS. & Ors. APPELLANT (S)

VERSUS

Subramaniam & Ors. RESPONDENT(S)

(With office report)

Date : 24/08/2004 This/these Petition(s) / appeal(s) was/were called on for hearing today

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. R. Sundaravaradan, Sr. Adv.  
Mr. Ramesh N. Keswani, Adv.  
Mr. Ramlal Roy, Adv.

For Respondent (s)Mr. M.A. Krishna Moorthy, Adv.  
Mr. P.V. Yogeswaran, Adv.

UPON hearing counsel the Court made the following

O R D E R

Application for amendment of Cause Title is allowed.  
Arguments heard.  
Judgment reserved.

(J.S. Rawat)  
Court Master

(Kanwal Singh)  
Court Master